

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3947

ANSWERED ON:03.05.2007

DEVELOPMENT OF ONSHORE MARGINAL FIELDS

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Oil and Natural Gas Corporation has entered into service contract for development of onshore marginal fields;
- (b) if so, the details thereof and the blocks offered therefor; and
- (c) the reasons for not developing these marginal fields itself?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) Yes, Sir.

(b) The details of blocks offered are as under;

(i) Khambel, West Bechraji and Hirapur blocks in Cambay Basin to M/s Prize Petroleum Company Limited.

(ii) Bihubar, Barsilla, Laxmijan blocks in Assam-Arakan Frontier Basin to M/s Assam Company Limited,

(iii) Bantumilli block in KG Basin to M/s Hydrocarbon Resources Development Co (P) Ltd.

(iv) Charatdeo Assam Shelf to M/s ShivVani Oil & Gas Exploration,

(v) Karaikal, Vadatheru and Neyveli blocks in Cauvery basin and Mulikipalli, Sirikattapalli, Chintanapalli, Magatapalli and Medapadu blocks in KG Basin to M/s KEIRSOS Maritime Limited.

(vi) Manepalli block in KG basin to M/s B G Shirke Construction Technology.

(vii) Ghotaru, Kharatar, Bankia blocks in Rajasthan basin to M/s Deep Industries Limited.

Besides, South Patan & Kamboi blocks in Cambay basin have been awarded to M/s Gujarat State Petroleum Corporation Limited, for which contract is yet to be signed.

(c) ONGC has entered into service contracts to reduce cost of development since these fields have lesser quantity of hydrocarbons distributed in several layers and are located far from existing infrastructure facilities.